## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/49/2017

IN

PETITION NUMBER

: CP/472/ (IB)/2017

NAME OF THE PETITIONER(S)

: GEETHANJALI CONVENTION CENTRE

NAME OF THE RESPONDENT(S)

: R. VENKATAKRISHNAN, RP (IN THE MATTER OF BKR

HOTELS & RESORTS PVT LTD)

UNDER SECTION

: 19(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Pr C.S. Jes: Chelhontali Camulin Cube

Rikannan 9500123979 9Krkg @ Yahoo.ia

## ORDER

Representative for the Applicant present in CA/49/IB/2018 filed in CP/472/IB/2017. The Registry is directed to issue notice to the Respondent to file reply on next date of hearing. The Applicant is also directed to issue private notice to the Respondent. Put up on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)